

C. A. T. Bench, JAIPUR

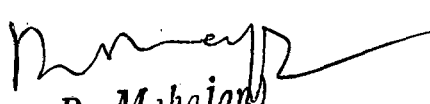
Date of Order

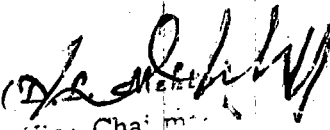
Orders

13/9/93

Mr. U.D. Sharma - Counsel for petitioner, (in R.P.)

The case may be listed
before the Bench consisting of
Honble Mr. D.L. Mehta (V.C) and
Honble Mr. B.B. Mahajan (Adm.)
on 15/9/93 at 2-30 (a.m.) for hearing.


(B. B. Mahajan)
Member (Adm.)

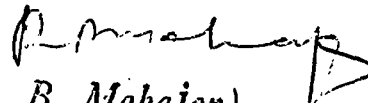

Vice-Chairman

15.9.93

Mr. B.K. Bhatnagar - Counsel for the applicant.
Mr. D.D. Sharma - Counsel for the respondents.

The M.D. is allowed and the
delay is condoned in filing the A.P. no.
50793 (in OA no. 175/91)

*Recd by
C.A.T. Bench
29/9/93
B.B. Mahajan*


(B. B. Mahajan)
Member (Adm.)


(D. L. Mehta)
Vice-Chairman

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